

COURT – I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 6 of 2013 in
Appeal No. 47 of 2012

Dated: 6th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Power Generation Co. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen
Mr. Hemant Singh

ORDER

Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **15.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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